
**Authorized Officer, Bank Of Baroda Vs M/S Arit Solutions Pvt. Ltd. And
Ors**

Appeal Dy. No. 01 Of 2019

Court: Debts Recovery Appellate Tribunal, Allahabad

Date of Decision: Sept. 14, 2020

Acts Referred:

Security Interest (Enforcement) Rules, 2002 " Rule 3, 8(1), 8(2)#Securitization And
Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 " Section
13(2), 13(3)(A), 13(4), 13(7), 18

Hon'ble Judges: R.S. Kulhari, J

Bench: Single Bench

Advocate: Sunil Bhalla, Ankur Gupta, Maneesh Mehrotra

Final Decision: Allowed

Judgement